

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE  
&  
THE HONOURABLE MRS. JUSTICE SOPHY THOMAS**

Wednesday, the 2<sup>nd</sup> day of August 2023 / 11th Sravana, 1945  
OP (FC) NO. 539 OF 2022(R)

**IA NO.2009 OF 2022 IN OP NO.220/2022 OF FAMILY COURT, ERNAKULAM  
PETITIONER/PETITIONER IN IA/RESPONDENT IN OP:**

**GEORGE VARGHESE, AGED 39 YEARS, S/O. VARGHESE,  
KOLLAMPARAMPIL, ITTITHANAM P.O., CHANGANACHERRY,  
KOTTAYAM DISTRICT, PIN - 686 535.**

**RESPONDENTS/RESPONDENTS IN IA/PETITIONER IN OP:**

1. TREESA SEBASTIAN, AGED 37 YEARS, D/O. SEBASTIAN, MEKKARASSERY, MIYATH NORTH, AVALOOKUNNU P.O., ALAPPUZHA, NOW RESIDING AT APARTMENT NO.4A, DD SEA VIEW APARTMENT, CONVENT JUNCTION, MARKET ROAD, ERNAKULAM, PIN682 011 AND WORKING AS ASSISTANT ENGINEER, PWD ROAD SECTION, ALUVA, PIN - 683 101.
2. EDWIN V. GEORGE, (DOB: 06-12-2011), REP. BY HIS MOTHER TREESA SEBASTIAN, D/O. SEBASTIAN, MEKKARASSERY, MIYATH NORTH, AVALOOKUNNU P.O., ALAPPUZHA, NOW RESIDING AT APARTMENT NO.4A, DD SEA VIEW APARTMENT, CONVENT JUNCTION, MARKET ROAD, ERNAKULAM, PIN-682 011 AND WORKING AS ASSISTANT ENGINEER, PWD ROAD SECTION, ALUVA, PIN - 683 101.
3. ELSA SHEELA, (DOB:17-09-2013), REP. BY HER MOTHER TREESA SEBASTIAN, D/O. SEBASTIAN, MEKKARASSERY, MIYATH NORTH, AVALOOKUNNU P.O., ALAPPUZHA, NOW RESIDING AT APARTMENT NO.4A, DD SEA VIEW APARTMENT, CONVENT JUNCTION, MARKET ROAD, ERNAKULAM, PIN-682 011 AND WORKING AS ASSISTANT ENGINEER, PWD ROAD SECTION, ALUVA, PIN - 683 101.
4. EARLYN THRESIA GEORGE, (DOB: 23-12-2015), REP. BY HER MOTHER TREESA SEBASTIAN, D/O. SEBASTIAN, MEKKARASSERY, MIYATH NORTH, AVALOOKUNNU P.O., ALAPPUZHA, NOW RESIDING AT APARTMENT NO.4A, DD SEA VIEW APARTMENT, CONVENT JUNCTION, MARKET ROAD, ERNAKULAM, PIN-682 011 AND WORKING AS ASSISTANT ENGINEER, PWD ROAD SECTION, ALUVA, PIN - 683 101.

OP (Family Court) praying inter alia that in the circumstances stated in the affidavit filed along with the OP (FC) the High Court be pleased to stay all further proceeding in O.P. No. 220 of 2022 on the file of the Family Court at Ernakulam, pending disposal of the above O.P (F.C), in the interests of justice.

P.T.O.

This petition coming on for orders upon perusing the petition and the affidavit filed in support of OP (FC) and upon hearing the arguments of M/S SEBASTIAN CHAMPAPPILLY, ABRAHAM P.MEACHINKARA, GEORGE CLEETUS, ANNIE GEORGE & MARGARET MAUREEN DROSE, Advocates for the petitioner, M/S V.K.BALACHANDRAN & DRISHYA K.PRAKASH, Advocates for the respondents and of ADVOCATE SRI.M.ASHOK KINI, AMICUS CURIAE, the court passed the following:

**ORDER**

Adv. Sri.M.Ashok Kini is appointed as Amicus Curiae in this case. Show the name in the cause list.

Post the matter along with OP(FC) No.166 of 2023 on 10/08/2023.

Sd/- A.MUHAMED MUSTAQUE JUDGE

Sd/- SOPHY THOMAS JUDGE

